

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE BENCH
AT CHENNAI

OA No 40 OF 2024

IN THE MATTER OF:

NEWS ITEM PUBLISHED ON 25 JANUARY 2024 IN THE EENADU NEWSPAPER
REGARDING DISCHARGE OF LIQUID WASTES IN LAKH LITERS INTO DIFFERENT
RIVERS IN ANDHRA PRADESH

..... Applicant

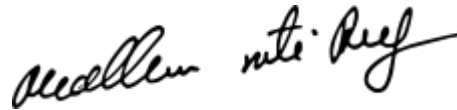
Vs

THE CHIEF SECRETARY TO GOVT OF ANDHRA PRADESH AND OTHERS.

.... Respondents

**AFFIDAVIT FILED BY R3- GRATER VIZAG MUNICIPAL
CORPORATION**

DATE- 20.04.2024



**M/s MADHURI DONTI REDDY
ADVOCATE**

STANDING COUNSEL FOR GOVERNMENT OF ANDHRA PRADESH

A.P. POLLUTION CONTROL BOARD

#26, S2, Royal Castle, Gill Nagar Extension, Choolaimedu, Chennai – 600 094.

Mobile: 98407 98460 / 63831 21322,

Email: reddymadhuri09@gmail.com

**IN THE HON'BLE NATION GREEN TRIBUNAL,
SOUTHERNZONE CHENNAI**

(Through video conference – Suo Motu)

ORIGINAL APPLICATION NO. 40 of 2024(SZ)

INDEX TO MATERIAL PAPER

| SL.NO | DATE | DESCRIPTION OF DOCUMENT | PAGE NO |
|--------------|-------------|---|----------------|
| 1. | | Affidavit filed by the Respondent No.3 | 1 – 6 |

Chennai

Dt:- 20-04-2024

MEMORANDUM OF ORIGINAL APPLICATION
(Rule -15 of the National Green Tribunal Act, 2010)
IN THE HON'BLE NATIONAL GREEN TRIBUNAL, SOUTHERN
ZONE, CHENNAI
(Through Video Conference – suomotu)
Original Application No.40 of 2024 (SZ)

IN THE MATTER OF:

Tribunal on its own motion SUO MOTU
Based on the News Item in Eenadu
Newspaper, dt.25.01.2024, "Liquid
Wastes have been discharged into
Different Rivers in the State of Andhra
Pradesh"

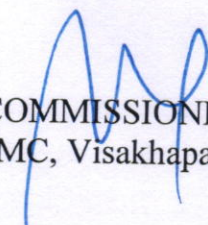
AND

...Respondent(s)

1. The Chief Secretary to Govt. of Andhra Pradesh, Velagapudi, Guntur.
2. Special Chief Secretary to Govt. of Andhra Pradesh, Velagapudi, Guntur.
3. The Secretary to Govt. of Andhra Pradesh, Municipal Administration and Urban Development Department, Velagapudi, Guntur.
4. The Chairman, Andhra Pradesh Pollution Control Board, Vijayawada.
5. The Principle Secretary, Water Resources Department, Govt. of Andhra Pradesh.

AFFIDAVIT/RESPONSE FILED ON BEHALF OF THE
RESPONDANTS 1 TO 5

I, Sri.C.M.Saikanth Varma, IAS., S/o Sri.C.M.Chandrakanth Varma, aged about 32 years, R/o Visakhapatnam, Visakhapatnam District., do hereby affirm and sincerely state on oath follows:


COMMISSIONER
GVMC, Visakhapatnam

It is to state that I am the Commissioner, Greater Visakhapatnam Municipal Corporation and as such I am well conversant with the facts and circumstances of the case.

I hereby to deny the Liquid wastes from dry weather flow drains/streams entering into the Sea without taking any preventive measures such as treatment through STPs, Diversion of Dry Weather Flow drains/streams which are entering into the Sea. Furthermore, I state that the measures that were taken earlier by the GVMC and proposed by the GVMC to prevent the discharge of Liquid waste through Dry Weather Flow drains/streams entering into the Sea along the Sea Coast and remedial measures in progress have also been narrated in detail as contemplated in the para followed in this counter affidavit to place before the Hon'ble National Green Tribunal for kind perusal and to draft charges leveled against the GVMC, Visakhapatnam.

I submit that the Greater Visakhapatnam Municipal Corporation is committed to uploading the highest environmental standards and complies with all applicable laws and regulations. We take our responsibility to protect the environment seriously and have implemented stringent measures to ensure the responsible management of both Solid and liquid waste.

It is to submit that according to the estimated population of about 23.00 lakhs in the City of Visakhapatnam, the present sewage generated is estimated to be 215.05 MLD (i.e. 85% of the water supply @ 110 Liters Per Person Per Day). At present in GVMC Visakhapatnam, there are 19 Nos Sewage Treatment Plants (STPs) are in existence with a total designed capacity of 179.50 MLD located, in entire GVMC limits, to treat the domestic sewage that is being generated in the city, with a population of about 23.00 lakhs as per the Census year 2021. Thus there is deficit of 35.55


COMMISSIONER
GVMC, Visakhapatnam

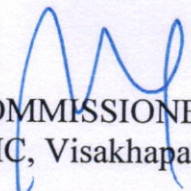
MLD (215.05 – 179.50) only. With the completion of ongoing comprehensive sewerage project which is now under advanced stage of completion at 93%, and a new STP of 54.00 MLD by the side of existing Narava STP would come into function within 12 months i.e. by Dec 2024, thereby the total capacity of STPs in GVMC would enhance to 233.50 (179.50+54.00) MLD and through which, the deficit of 35.55 MLD would be covered.

The UGD System in GVMC limits is covered for 60% of population, considering the necessity for expanding to the un-served areas of about 40% and also for future expansion considering the growth population of 2051, the GVMC has contemplated additional capacities of STPs along with sewerage network, to cover the rest of the population, through different schemes with a cost of Rs.641.00 Crores, in which, 80% of the funds are to be met from the GVMC resources. It is targeted to start the execution of these projects from May-June'2024 and complete in a span of 3 years i.e. by the Dec'2027.

When once, the contemplated proposals are also gets completed, the total capacity of STPs that would come in to function is about 308.50 MLD (233.50+25+50) and thus there will be no deficiency is foreseen, even for the future growth is taken into consideration.

1. Status on Ongoing Schemes (SMART CITY)

| S.No. | Area/Zone | Sewer Network Proposed | Completed | Probable Date of Completion |
|-------|----------------------|------------------------|-----------|-----------------------------|
| 1 | Pendurthi /Zone-VIII | 226 Km | 190 Km | May' 2024 |
| 2 | Gajuwaka / Zone-VI | 429 Km | 140 Km | May' 2025 |
| | Total | 655 Km | 330 Km | - |

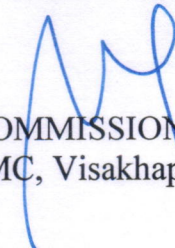

 COMMISSIONER
 GVMC, Visakhapatnam

The above 2 (two) Project packages are taken up with the GVMC & Smart City funds, with a project cost of Rs. 942.00 Crores, where in, 60,000 House Service Connections, are to be laid, to connect them to the Sewer net work, which will transmit sewerage to the above said STP at Narava. It is to submit that the STP at Narava, is on Southern side of the City, which is far away from the Coastal line and there are no direct discharges into the Sea.

2. Steps taken and proposed to prevent the untreated Drain/Stream Water into the Sea and timelines

- To avoid discharge of drainage water & Dry Weather Flow into the Sea, a separate DPR has already been prepared, duly identifying 24 Nos of Minor & Major drains that flows into the Sea, in the GVMC limits, between 'Coastal battery (Fishing Harbour) and Rishikonda and 'Rishikonda.
- Works for Diversion of 10 Nos drainage streams (out of 24 Nos) with a cost of Rs.3.00 Cr. are already under execution(Exhbit-2/1, 2/2& 2/3) and balance 14 Nos of drainage streams in the 1st stretch have been covered in the DPR prepared for Rs. 90.00 Cr.(Exhbit-1)
- Thus, GVMC has contemplated to complete diversion of all 24 drains which are in function to the STPs, which are in function and let out into the Sea after the treatment.

| S. No | Description | Status | Cost of Project (Rs. in Cr.) | Remarks |
|-------|--|--------|------------------------------|---------|
| 1. | Diversion of Drains/Dry Weather Flow drains & streams to the near STP (24 Nos) | | | |


 COMMISSIONER
 GVMC, Visakhapatnam

| | | | | |
|-----|--|------------------|-------|--|
| i.) | Coastal Battery to Rishikonda, Out of 24 Nos, Works under progress for 10 drains | Work in progress | 3.00 | To be Completed by May, June'2024 |
| | Balance 14 Nos Drains & gaps in Sewer Network & House Connections | In tenders | 90.00 | Construction of New STP – Mar'2026(2 years duration) |
| | Total | | 93.00 | |

3. Future Proposals:to cover the uncovered areas

| S. No | Description | Status | Cost of Project (Rs. in Cr.) | Remarks |
|-------|---|----------|------------------------------|--|
| 1. | Comprehensive Sewerage System at Madhurawada (Zone-II) area | Approval | 553.00 | Permission from the GoAP is awaited with the financial assistance of International Finance Corporation |
| 2. | Bheemili (Zone-I) area | DPR | 300.00 | To be Prepared. |
| 3. | Anakapalle (Zone-VII) area | DPR | 250.00 | To be Prepared. |
| | Total | | 1103.00 | |

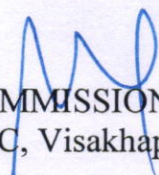
I submit the future proposals are envisaged for completion within a span of 3 to 4 years to bring entire area of GVMC under Sewer Network and all necessary steps are also being taken by the GVMC to overcome the issues related to entry of untreated water into the Sea.

Hence the Greater Visakhapatnam Municipal Corporation was identifying the critical importance of maintaining a healthy environment and committed to being responsible stewards of the ecosystems.

Sworn and signed before me on this 27th day of March, 2024. at Visakhapatnam.

Attester

DEPONENT


 COMMISSIONER
 GVMC, Visakhapatnam

VERIFICATION

I, Sri.C.M.Saikanth Varma, IAS., S/o Sri.C.M.Chandrakanth Varma, aged about 32 years, Commissioner, Greater Visakhapatnam Municipal Corporation, Visakhapatnam, Visakha District., do verify and declare that the above stated facts and contents are true and correct to the best of my knowledge and information based on the material on record and as per legal advice.

Verified on this the 27th day of March, 2024 at Visakhapatnam.

DEPONENT

COMMISSIONER
GVMC, Visakhapatnam